

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

26. Company Petition/65/2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024**

**NAME OF THE PARTIES:- Rajesh Kumar Tripathi**  
**V/s**  
**Pegasus Conference Services Private Limited**

**Section: Sec. 241(1), Sec. 242(4) of the Companies Act, 2013**

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**ORDER**

**Company Petition/65/2024: -**

**Present:** - Adv. Chinmay Bhojane appeared for the Petitioner. Adv. Manoj Saboo for Respondent Nos. 1, 2 & 3 is present through VC.

Learned Counsel for the Respondent seeks time to file reply on behalf of Respondent Nos. 1 and 3. The last and final opportunity is granted to Respondent No. 1 & 3 to file their reply. Let the reply be filed within a period of one week, failing which, the right to file reply shall be forfeited. List this matter on **30.09.2024**.

Sd/-

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*NAVNATH*

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**